

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 04
IA (IBC) Plan No. 04/JPR/2024
IA No. 277/JPR/2024
CP No. (IB)- 114/7/JPR/2019
Under Section 7 of IBC, 2016

In the matter of:

Union Bank of India (Erstwhile Corporation Bank)

.... **Financial Creditor/Applicant**

Versus

Goenka Diamond and Jewels Ltd.

...**Corporate Debtor/Respondent**

Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER

HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER

Present Through Video Conferencing: -

For the RP : Akarsh Mathur, Adv.
Sourabh Malpani, RP

For the Respondent : Anisha Didwania, Adv.
Sagrika Joshi, Adv.
Disha Parekh, Adv.

ORDER

IA No. 277/JPR/2024

This is an application under Rule 11 of NCLT filed by Union Bank of India (Erstwhile Corporation Bank) dissenting Financial Creditor. Pleadings are complete in this application. List the application with **IA (IBC) Plan No. 04/JPR/2024** on 13.06.2024.

List the matter on 13.06.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

June 05, 2024